

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00193/2019

DATED THIS THE 14TH DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri S.B. Shettennavar, IAS,
S/o Bhalachandra Shettennavar,
Aged about 51 years,
Working as Deputy Commissioner,
Vijayapura District,
Vijayapura
Resident at D.C. Bungalow,
Near Dr. B.R. Ambedkar Circle,
Vijayapura

..... Applicant

(By Advocate M/s Subbarao & Co.)

Vs.

1. The Union of India,
Represented by its Secretary,
Department of Personnel & Training,
New Delhi

2. The State of Karnataka,
By its Principal Secretary,
Department of Personnel

And Administrative Reforms,
Vidhana Soudha,
Bengaluru – 560 001

3. Sri Patil Yalogouda Shivanagouda, I.A.S,
Aged Major,
Working as Director, Horticulture & Director
National Horticulture Mission
& Ex-Officio, Deputy Secretary to Government,
Horticulture Department
Lalbagh, Bengaluru

....Respondents

(By Shri R.B. Sathyanarayana Singh, Counsel for the State Government)
O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard. This OA is filed challenging the alleged malafide of a Hon'ble Minister. But then, in spite of having made that allegation, the applicant has not made the concerned party, from whom the malafides emanated, as a party. Therefore, for non-joinder, the OA will not lie.

2. The OA is dismissed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

Annexures referred to by the applicant in OA No. 170/000193/2019:

Annexure-A1: Copy of the transfer order dated 07.03.2018

Annexure-A2: Copy of the transfer order dated 20.02.2019

Annexure-A3: Copy of the notification dated 28.01.2014

Annexure-A4: Copy of the letter dated 16.01.2019 from the Election Commission

Annexures with reply statement:

Annexure-R1: Copy of the notification dated 20.02.2019

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